

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 02...../HCS

Dated 6 /4/2024

**N-O-T-I-F-I-C-A-T-I-O-N**

In continuation to Notification No. 53/Confdl/HCS dated 7.12.2023, it is hereby notified for general information that **15.04.2024, 18.04.2024 and 20.04.2024** shall be observed as Special Holidays for the High Court of Sikkim.

By Order,

**Sd/-**  
REGISTRAR  
HIGH COURT OF SIKKIM

**Memo No:** 380-417...../HCS  
**Dated:** 6.4.24.....

**Copy to:**

1. Secretary General, Supreme Court of India, New Delhi
2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi
3. Registrar General, High Court of .....
4. President, Bar Association of India, New Delhi
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok
6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok
7. Additional Registrar-cum-PPS to HCJ, High Court of Sikkim
8. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
9. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
10. P.S. to Hon'ble Lokayukta, Law Commission, Government of Sikkim, Gangtok
11. P.S. to Hon'ble Chairperson, Sikkim Human Rights Commission, Gangtok
12. P.S. to Hon'ble Chairperson, Police Accountability Commission, Gangtok
13. Advocate General, Government of Sikkim, Gangtok
14. Chief Secretary, Government of Sikkim, Gangtok
15. Secretary, Home Department, Government of Sikkim, Gangtok
16. Director General of Police, Police Headquarter, Gangtok
17. P.A to Registrar General, High Court of Sikkim
18. Principal District & Sessions Judge, Gangtok and OSD to Hon'ble the Chief Justice
19. All District & Sessions Judge
20. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim
21. Member Secretary, Sikkim State Legal Services Authority
22. Director, Sikkim Judicial Academy
23. Deputy Director, Sikkim Judicial Academy
24. All Chief Judicial Magistrate-cum-Civil Judge (SD)
25. All Civil Judge-cum-Judicial Magistrates
26. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok
27. President, Bar Association of Sikkim, Gangtok
28. President, Namchi Bar Association, Namchi
29. Deputy Solicitor General of India, Gangtok
30. Additional Secretary, Home Department for publication in the Government Gazette
31. All Section In-charge, High Court of Sikkim
32. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim
33. Notice Board
34. Guard file and
35. File

REGISTRAR (JUDICIAL SERVICE)

  
6/4/2024